

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **18.01.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)

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02:00 pm

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreasha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No.32/2022	Sivagnanagovindasamy Nambi, Shareholder cum Director of Manasanthi Mental Health Care Pvt. Ltd. Vs The Registrar of Companies, Chennai	Mr. CS K. Gaurav Kumar	Mr. Avinash Krishnan Ravi

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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